

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

40. APPEAL/50(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: TGN NETWORKS PRIVATE LIMITED
Vs.
Registrar of Companies Mumbai

SECTION: 252(1) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on
20.01.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/